Suppl. Cause List No. 2 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CRM(M). No. 05/2020 EMG-CrlM No. 12/2020 EMG-CrlM No. 13/2020

Mohd. Rafiq ...Petitioner

Through: - Mr. Achal Sharma, Advocate

v/s

UT of Jammu and Kashmir

...Respondent

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

EMG-CrlM No. 12/2020:

Application is allowed as prayer for. The needful be done on the resumption of regular court work.

Disposed of accordingly.

EMG-CRM(M) No. 05/2020:

Issue notice to the respondent.

List on 02.06.2020.

(PUNEET GUPTA)
.JUDGE

Jammu 26.05.2020 Pawan Chopra